## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 07/03/2019

C.P./260/39/2016 P R NAYAK O.A./260/233/2016 -V/S-FO T.MOHAPATRA

ITEM NO:39

FOR APPLICANTS(S) Adv.: Mr. P.R.J. Dash

FOR RESPONDENTS(S) Adv.: Mr. S.B. Jena

Notes of The Registry	Order of The Tribunal	
	Respondents' counsel submitted that the order has been complied since the representation has been disposed of under intimation to the applicant. Accordingly, the C.P. is dropped. Notices discharged.	
	( SWARUP KUMAR MISHRA)  MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)